

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA  
NARAIN SINGH): (a) Yes, Sir. The  
Indian Heritage Society has submitted  
to the Prime Minister a memorandum  
relating to problems of environment  
and effect of pollution on archaeologi-  
cal and artistic heritage, *inter alia*,  
making a mention of the need for  
rejuvenating the Dal Lake in Srinagar.

(b) The Memorandum is under ex-  
amination in the Department of  
Environment recently created by the  
Government.

#### Starting of Child Welfare Projects

\*199. SHRI D. M. PUTTE GOWDA:  
SHRI H. N. NANJE GOWDA:

Will the Minister of EDUCATION  
AND SOCIAL WELFARE be pleased  
to state:

(a) whether it is a fact that a  
Working Group on Social Welfare has  
recommended starting of additional  
child welfare projects;

(b) if so, the details thereof;

(c) whether it is proposed to expand  
the integrated child development ser-  
vices throughout the country;

(d) if so, the details thereof; and

(e) by what time the above schemes  
are likely to be put into practice?

THE MINISTER OF EDUCATION  
AND SOCIAL WELFARE (SHRI S. B.  
CHAVAN): (a) and (b). Yes, Sir. The  
Working Group on Social Welfare  
*inter-alia* recommended starting of  
800 additional integrated Child Deve-  
lopment Service Projects during the  
Sixth Five Year Plan 1980—85.

(c) to (e). The Plan is yet to be  
finalised.

#### Discussions with Nepal for Joint River Projects

\*200. SHRI SATISH AGARWAL:  
Will the Minister of IRRIGATION be  
pleased to state:

(a) whether it is a fact that official  
discussions were held between India  
and Nepal in the month of August to  
find out ways and means for expedit-  
ing Joint River Valley Projects and re-  
moving bottlenecks;

(b) if so, the names of River Valley  
Projects that were discussed at this  
meeting; and

(c) the particulars of the program-  
mes drawn up for execution for each  
of these?

THE MINISTER OF STATE IN THE  
MINISTRY OF IRRIGATION (SHRI  
Z. R. ANSARI): (a) Yes, Sir.

(b) The discussions covered the  
following important hydro-power and  
irrigation projects;

(1) Karnali Hydro-Power Project;

(2) Pancheshwar Hydro-Power  
Project;

(3) Rapti (Bhalubhang) Multi-  
purpose Project; and

(4) Kosi High Dam Project;

(c) It was agreed to hold expedi-  
tiously meetings of the Joint Expert-  
Committees on the projects at (1) to  
(3) above to expedite finalisation of  
preparation of project reports. As  
regards the Kosi High Dam Project it  
was agreed that an updated report  
being prepared by the Government of  
India may be forwarded to H.M.G.  
Nepal, after it is finalised.

#### Relaxation in Rejection Limit of Broken Rice

\*201. SHRI L. S. TUR: Will the  
Minister of AGRICULTURE be  
pleased to state:

(a) whether Punjab Government  
have approached for relaxation in re-

jection limit for broken rice from 25 per cent to 27 per cent;

(b) if so, what steps have been taken by Government in this regard so far; and

(c) how the farmers who have already sold their paddy crop will be compensated?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (SHRI BIRENDRA SINGH RAO): (a) Yes, Sir.

(b) The Government have not agreed to relax the rejection limit of brokens in raw rice.

(c) Question does not arise.

#### Drinking Water in Villages of Gujarat

\*202. SHRI DAULAT SINHJI  
JADEJA:

SHRI AMAR SINH  
RATHAWA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of villages in Gujarat State which have no drinking water facility as on 31st December, 1979;

(b) the number of villages which have been provided water facility during the current year;

(c) the criteria adopted for fixing the priority for providing drinking water facility in villages under the Minimum Needs Programme; and

(d) the target fixed to provide drinking water facility in all the villages in Gujarat State?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) 5318 problem villages as on the 1st April, 1980. Corresponding figure as on the 31st December, 1979 is not readily available.

(b) 115 problem villages have been provided water supply facilities during

the year 1980-81 up to the end of September, 1980.

(c) Priority is given to problem villages where water is not available within a reasonable distance or depth or where water is not potable.

(d) The target is to cover all the remaining problem villages in the State during the Sixth Five Year Plan (1980—85).

#### Flats under H.U.D.C.O. Scheme by D.D.A.

\*203. SHRI DAYA RAM SHAKYA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the registrations were made for allotment of flats under the categories Janta, LIG and MIG under HUDCO Scheme by the Delhi Development Authority;

(b) whether there is any proposal to revise the cost of these flats, if so, what will be the revised cost of these flats;

(c) whether the DDA has started constructing these flats, if so, in which colonies and if not, when the construction will start;

(d) the reasons for delay in construction of these flats; and

(e) when Government will be able to provide the flats to the registered individuals under this scheme?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) In the brochure issued for the registration Scheme of the new pattern 1979, it was stated that the "prices are indicative and do not represent the final cost". Hence, revision of the price may become necessary depending upon the cost escalation.

(c) and (d). Yes, Sir. The DDA have already announced the release of over 1500 flats under this Scheme and another about 10,000 are under diffe-